

area of Madhya Pradesh during the year 1977;

(b) how many applications are pending in the Lucknow office uptill 1-3-78 from the Madhya Pradesh region, and

(c) in view of the fact that their are large number of applications from Madhya Pradesh region, will it not be in the fitness of things to open a passport office in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S KUNDU) (a) During 1977, 11,600 applications for passports were received in the Regional Passport Office, Lucknow, from Madhya Pradesh

(b) As on 1st March, on 7,893 applications, passports have not yet been issued

(c) Government have already decided to open a Sub-Regional Passport Office in the State of Madhya Pradesh

Anti Leprosy Health Programme

3226 SHRI RUDOLF RODRIGUES Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether Anti Leprosy Health Programmes are being integrated with General Health Schemes, and

(b) if so, whether Government is aware of the detrimental effect this is likely to have on leprosy work which by its very size and nature needs specialised vertical combat programmes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) (a) Yes

(b) It has been decided that leprosy work should be integrated in the multipurpose workers scheme but
4074 LS-7

considering the importance of leprosy control programme, it has also been decided that in order to operate the leprosy control programme effectively it is necessary that the personnel of all categories including medical officers should be trained in leprosy work. The training of MPW is to be completed by April, 1981. In those States where leprosy is endemic, the training under the MPW Scheme should first be started in low endemic districts. The workers should be given adequate training in leprosy work so that they are able to diagnose leprosy patients follow-up their treatment schedule and impart necessary health education to the patients and the community.

The hyper-endemic areas where leprosy prevalence is more than 1 per cent should be taken up in the last stage of training under the multi-purpose workers scheme. Even after the integration of MPW scheme in such areas and additional trained and experienced leprosy worker may be provided in such areas (sub-centres) to the extent necessary and the individual States will have sufficient latitude to decide as to when the additional leprosy workers should finally be withdrawn from such areas. It is considered that in the light of these decisions, there may not be any detrimental effect on the leprosy work.

Rates of Royalty on Minerals in M.P.

3227 SHRI PARMANAND GOVINDJIWALA Will the Minister of STEEL AND MINES be pleased to state,

(a) the rates of Royalty charges on the major minerals in Madhya Pradesh,

(b) from which date they are in force, and

(c) whether Government are considering the revision of the rates?